

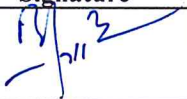
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

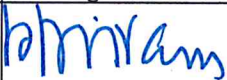

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

| | |
|----------------------------------|------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.228/9/HDB/2017 |
| NAME OF THE COMPANY | Amrit Jal Ventures Private Limited |
| NAME OF THE PETITIONER(S) | SEW & Prasad |
| NAME OF THE RESPONDENT(S) | Amrit Jal Ventures Private Limited |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------|-------------|-------------------------------------|---|
| Dr. P.V. Amarnadha Prasad | Counsel | 98480 28289 |  |
| K. Suresh Kumar | Advocate | Sureshkumal@gmail.com 9959357722 | K-Suresh |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| S.Sri Ram | Counsel | |  |
| N. Jeevan Kumar | Counsel | 9948855889 |  |

Heard, Dr. P.V. Amarnadha Prasad and Mr. K. Suresh learned counsels for the petitioner and Mr. S. Sriram and Mr. N. Jeevan Kumar, learned counsels for the respondent.

Post the Case on 10.01.2018.


Member (Technical)


Member (Judicial)